nt>

Title: Reported decision of the Supreme Court to transfer six cases relating to Gujarat riots to CBI.

SHRI BASU DEB ACHARIA (BANKURA): Sir, in the Best Bakery case of Gujarat the Supreme Court of India had made an observation that the victims of the Gujarat carnage − in which 2000 people were killed and hundreds were burnt alive - will not get justice in the State of Gujarat. That is why the Supreme Court has ordered that the trial in the Best Bakery case, where 14 people belonging to the minority community including a minor were burnt alive, should be held outside the State of Gujarat. ...(*Interruptions*)

श्री रतिलाल कालीदास वर्मा (धंधुका) : अध्यक्ष महोदय, ये लोग हमेशा गुजरात-गुजरात करते रहते हैं। â€¦ (व्यवधान)इसका क्या मतलब है? हर रोज ये गुजरात का इश्यू उठा देते हैं। â€¦ (व्यवधान)आप गुजरात के इश्यू को भूल जाइये। â€¦ (व्यवधान)

MR. SPEAKER: Nothing will be recorded except what Shri Acharia says.

(Interruptions) *

अध्यक्ष महोदय : योगी जी, यह सही बात नहीं है। आप बैठिये।

...(व्यवधान)

SHRI BASU DEB ACHARIA : The hon. Judges of the Supreme Court have compared the Chief Minister of Gujarat with Nero. ...(*Interruptions*)

MR. SPEAKER: He is referring to a Supreme Court decision. Will you not allow a Supreme Court decision to be mentioned?

Shri Acharia, please be quick. Please finish.

HRI BASU DEB ACHARIA : When Gujarat was burning, when houses were being burnt, when hundreds of people were being murdered and their houses were being plundered, the modern Nero was doing nothing to stop it. ...(*Interruptions*)

अध्यक्ष महोदय : बसुदेव जी, आप जल्दी समाप्त कीजिए।

SHRI RAMJI LAL SUMAN (FIROZABAD): Sir, I am on the same issue.

MR. SPEAKER: How can you speak at the same time, I do not understand! It will not be recorded.

SHRI BASU DEB ACHARIA : The Supreme Court has ordered that CBI should inquire into six specific cases. The court was apprehensive that victims will not get justice in the State of Gujarat. I demand that the Central Government direct the CBI to inquire into those six cases as ordered by the Supreme Court and conduct a speedy trial. The Chief Minister should be held responsible for the carnage and he should be tried for crimes against humanity.

MR. SPEAKER: Shri Girdhari Lal Bhargava.

SHRI RAMJI LAL SUMAN : Sir, I am on the same issue.

MR. SPEAKER: I will adjourn the House and everybody will lose the opportunity.

Shri Acharia, you have made your point. Shri Suman, you can only associate. I would not allow you. Shri Ramji Lal Suman is associating with this.

* Not Recorded.

SHRI BASU DEB ACHARIA : The Chief Minister of Gujarat is responsible for these crimes perpetrated in the State of Gujarat.

MR. SPEAKER: I have called Shri Girdhari Lal Bhargava. Shri Acharia, please complete.

SHRI BASU DEB ACHARIA : We want that Gujarat should not be repeated in any other part of the country. So, the Chief Minister of Gujarat should be charged for his crimes against humanity.

श्री रामजीलाल सुमन : अध्यक्ष महोदय, अभी बसुदेव आचार्य जी ने उच्चतम न्यायालय की टिप्पणी का हवाला दिया। इस बारे में अखबारों में बहुत प्रमुखता के साथ छपा है गुजरात सरकार को सुप्रीम कोर्ट की फटकार--"कहा कि दंगाइयों को सजा नहीं दे सकते तो सत्ता छोड़ दो।" इसमें सबसे महत्वपूर्ण बात यह है कि उच्चतम न्यायालय के सेवानिवृत्त मुख्य न्यायाधीश श्री बी.एल. खरे ने कहा कि गुजरात में आरोपितों और अभियुक्तों में मिलीभगत थी। इसका मतलब स्टेट का जो

बेसिक कान्सेप्ट है कि राज्य सरकार लोगों की जान और माल की रक्षा करेगी, गुजरात सरकार दंगाइयों के साथ शामिल थी इसलिए गुजरात सरकार को बर्खास्त करने का इससे अच्छा आधार और कोई दूसरा नहीं हो सकता।

मैं आपकी मार्फत केन्द्र सरकार से निवेदन करना चाहूंगा कि वे गुजरात सरकार को बर्खास्त करे। â€¦(व्यवधान)गोधरा के बाद गुजरात में जो कुछ हुआ, वह सरकार द्वारा प्रायोजित था। â€¦(व्यवधान)

मैं सरकार से निवेदन करता हूं कि गुजरात में श्री नरेन्द्र मोदी की सरकार को बर्खास्त किया जाये।

...(व्यवधान)

MR. SPEAKER: Shri Girdhari Lal Ghargava is raising a very important matter.

...(*Interruptions*)

श्री रामदास बंडु आठवले (पंढरपुर) : अध्यक्ष महोदय, भारत सरकार से हमारी मांग है कि श्री नरेन्द्र मोदी की सरकार को बर्खास्त किया जाना चाहिए। श्री नरेन्द्र मोदी को हटाया जाना चाहिए। अगर उनको नहीं हटाया जाएगा तो इस सरकार को बर्खास्त करना चाहिए।â€¦(व्यवधान)

अध्यक्ष महोदय : इनको बोलने दीजिए।

â€¦(व्यवधान)